Surgical Instrument Plant at Nadambakkam

1269. SHRI YOGENDRA SHARMA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is fact that the Surgical Instruments Plant at Nadambakkam has been incurring heavy losses since its inception;
- (b) If so, what is the total accumulated loss incurred by this plant so far:
- (c) whether any steps are being taken to find out the reason for the bad performance of this plant and to make it an economically viable unit; and
- (d) if so, what are the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):(a) Yes, Sir.

- (b) The total accumulated loss during the period 1965-66 to 1976-77 is of the order of about Rs. 11.12 crores.
- (c) and (d) Based on the recommendations of the Indarjit Singh Committee which submitted its report in February 1976, a spot assessment of the problems of the Plant was made by a Team of Senior Officers who recommended diversification into manufacture of other engineering items as well as acceptance of job orders from other Public Sector Undertakings. Government have also ap-.. proved the setting up of a formulation unit within this complex involving an outlay of Rs. 92.42 lakhs. Government have also appointed a Committee of Surgeons and other experts to make an in-depth study of the Plant and to suggest specific measures to improve its working productivity, product mix etc.

PAPERS LAID ON THE TABLE

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Report (1976-77) of the Oil Industr Development Board, New Delhi and related papers

THE MINISTER OF PETROLEUM CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): Sir, I be to lay on the Table, under sub-section (4) of section 20 of the Oil In dustry Development Act, 1974, a copy each (in English and Hindi) of the following papers:

- (i) Third Annual Report of the Oil Industry Development Board New Delhi for the year 1976-77 together with the Audited Accounts
- (ii) Review by Government on the working of the Board. [Placed in Library. See No. LT_1409/77 for (i) and (ii)].
- L. Report (1976-77) and Accounts of the Hindustan Organic Chemig., cals Limited, Rasayani, District ho Kulaba (Maharashtra) and related papers.
- II. Report (1976-77) and Accounts of the Oil and Natural Gas Commission and related papers
- III. Report (1976-77) and Accounts of the Indian Oil Corporation Limited, Bombay and related Papers.

पंरोलियम तथा रसायन ग्रौर उर्वरक मंत्रालय में राज्य मंत्री (श्री जनेश्वर मिश्र) : श्रीमन, मैं श्रापकी श्रनुमति से निम्नलिखित पत्र सभा पटल पर रखता हं :

I. कम्पनी ग्रधिनियम, 1956 की धारा 619क की उपधारा (1) के ग्रधीन निम्नलिखिन पत्नो की एक एक प्रति (ग्रंग्रेजी तथा हिन्दी में) —

(i) 1976-77 के वर्ष के लिए दि हिन्दुस्तान ग्रागेनिक कैमिकल्स लिमि-टेड, रसायनी, जिला कुलाबा (महा-राष्ट्र) का 16वां वाधिक प्रतिवदन ग्रीर लेखे, लेखाग्रों पर लेखापरीक्षकों के प्रतिवेदन ग्रौर उन पर भारत के नियत्रक महालेखापरीक्षक की टिप्पणियों सहित ।

Papers laid

(ii) कम्पती के कार्यकरण की सरकार द्वारा समीक्षा।

[Placed in Library. See No. LT-1413/77 for (i) and (ii)]

- (i) 1976-77 के वर्ष के लिए तेल तथा प्राकृतिक गैस स्रायोग का 17वां वाजिक प्रतिवेदन तथा लेखे, लेखास्रों पर लेखापरीक्षकों के प्रतिवेदन सहित ।
- (ii) स्रायोग के कार्यकरण की सरकार द्वारा समीक्षा।

[Placed in Library, See No. LT-1412/77 for (i) and (ii).]

III. कम्पनी अधिनियम, 1956 की धारा 619क की उपबारा (1) के अधीन निम्नलिखित पत्नों की एक एक प्रति (अभेजी तथा हिन्दी मे):→

- (i) 1976-77 के वर्ष के लिए इण्डियन प्रायल कारपोरेशन लिमिटेड, किम्बई का 18वा वार्षिक प्रतिवेदन तथा लेखे, लेखाओं पर लेखापरीक्षकों के प्रितिवदन ग्रीर उन पर भारत के नियंतण महालेखापरीक्षक की टिप्पणियो सहित।
- (ii) कारपोरेशन के कार्यकरण की सरकार द्वारा समीक्षा ।
- [Placed in Library, See No. LT-1414/77 for (i) and (ii).]

- I. Notifications under the Representation of the People Act, 1950
- II. The Delimitation of Council Constituencies (Uttar Pradesh) Third Amendment Order, 1977

विधि, न्याय और कम्पनी कार्य मंत्रालय में राज्य मंत्री (श्री नर्रासह) श्रीमन्, श्रापकी ग्राज्ञा मे मैं निम्नलिखित पत्न सभा पटल पर रखता हं:

I. लोक प्रतिनिधित्व श्रीधिनियम, 1950 की धारा 13 की उपधारा (3) के अधीन भारत निर्मचन श्रायोग की निम्निरिखित श्रीधमूचनाओं की एक एक प्रति (श्रीश्रेजी तथा हिंदी में):—

- (i) का० ग्रा० प० $789(\xi)$, विनांक 28 नवम्बर, 1977।
- (ii) का० ग्रा० स० 791 (ई), दिनांक 29 नवम्बर, 1977 ।

[Placed in Library, See No. LT-1418/77 for (i) and (ii).]

II. लोक प्रतिनिधित्व प्रधिनियम, 1950 की धारा 13 की उपधारा (3) के प्रधीन परिषद् निर्वाचन क्षेत्र (उत्तर प्रदेश) का परिसोमन नृतीय संशोधन ग्रादेश, 1977 को प्रकाशित करने वाली विधि, न्याय ग्रीर कम्पनी कार्य मत्रालय (विधायी विभाग) की ग्रिधसूचना सा० का० नि० सं० 735 (ई), दिनांक 8 दिसम्बर, 1977 की एक प्रति (ग्रंग्रेजी तथा हिन्दी मे)।

[Placed in Library, See No. LT-1417/77.]

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE (1977-78)

SHRI SARDAR AMJAD ALI (West Bengal): Sir, I beg to lay on the Table a copy each of the following Reports of the Public Accounts Committee:—